COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL Nos. 132 & 133 OF 2015

Dated: 27th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Atria Brindavan Power Ltd. ....Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s)	:	Mr. Tarun Gulia (Proxy Counsel)
Counsel for the Respondent(s)	:	Mr. Mohit Chadha Ms. Trisha Ray Chandhuri for R.2 Ms. Swapna Seshadri Ms. Neha Garg Mr. Sandeep Rajpurohit for R-1

ORDER

List these matters on ***28.11.2016***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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